

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 2(ND)/16

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Mr. Pritam Kumar V/s. M/s. Winner Device &  
Display Pvt. Ltd. &Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	<b>For the Petitioner(s):</b>	Mr. Yashwardhan P. Singh, Advocate
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	<b>For the Respondent(s):</b>	None
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**ORDER**

The matter has been adjourned to be heard by Regular Bench.

To come up on 2<sup>nd</sup> April, 2018.

-S-df

**(R. Varadharajan)**  
**Member (J)**

-S-df

**(Ina Malhotra)**  
**Member (J)**